

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 252
CP-40/ND/2021 C.A-217/2021

IN THE MATTER OF:

Mr. Suresh Goel Manohar Lal

... **Applicant/Petitioner**

Vs

**M/s Photon Infrastructure Pvt. Ltd &
Others**

... **Respondent**

Under Section: 241-242

Order delivered on 16.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Ms. Amrita Sarkar, Adv for Respondent Nos. 3 to 6 Adv., Mr. Dawneesh
Shaktivats for Respondent No.2

ORDER

Renotify this case on 08.09.2021



**(T.S. SINGH)
COURT OFFICER**